

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2408**

**TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)**

**SECURITY AND EMPLOYMENT OF KASHMIRI MIGRANTS**

**†2408 SHRI BIDYUT BARAN MAHATO:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the steps taken by the Government for the security and employment of Kashmiri migrants in Jammu and Kashmir;**

**(b) whether any special efforts have been made by the Government in order to provide facilities to Kashmiri migrants during the past years; and**

**(c) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): Out of 6,000 government jobs, sanctioned under Prime Minister's Development Package-2015 and Prime Minister's Reconstruction Plan-2008, 5724 Kashmiri migrants have been appointed. Unemployed youth are also being facilitated to get financial assistance under self-employment schemes.**

**The steps taken for the security of Kashmiri migrants include robust security and intelligence grid, group security in form of static guards, round-the-clock nakas at the strategic points, night patrolling and area**

**domination, identification of vulnerable spots, security arrangement through appropriate deployment and intensified cordon and search operations.**

**(b) & (c): Government has taken several steps for providing facilities to Kashmiri migrants. Details are as under:**

- (i) Cash assistance @ Rs. 3,250/- per person to eligible Kashmiri migrants subject to a maximum limit of Rs.13,000/- per family per month.**
- (ii) Eligible Kashmiri migrants are provided 9 kg rice per person, 2 kg atta per person and 1 kg sugar per family per month as basic dry ration.**
- (iii) To facilitate the return of Kashmiri migrants to Kashmir valley, 6000 transit accommodations are being constructed for employees recruited under Prime Minister's Package.**
- (iv) The Government of Jammu and Kashmir has launched an online portal in August, 2021, wherein Kashmiri migrants can lodge online grievances with regards to encroachment, change of title, mutation and distress sale.**
- (v) Kashmiri migrants have been provided with Ayushman Golden Health Cards. Primary Health Centres/Dispensaries have been**

**made available in camps for appropriate healthcare.**

**(vi) Five government schools (4 higher secondary level and one secondary level) have been set up in camps to provide education to displaced children. Migration Certificate is issued to eligible migrant students through online portal [www.jkmigrantrelief.nic.in](http://www.jkmigrantrelief.nic.in).**

**(vii) For the convenience of Kashmiri migrants, Domicile Certificate, Resident of Backward Area Certificate, Migrant Certificate, Income Certificate, Economically Weaker Sections (EWS) Certificates and Registration Certificate are issued online.**

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